THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): You will have to conclude now. You have taken a lot of time.

SHRI N. GIRI PRASAD: Just a minute. In this background, the Government must solve this problem either through a tripartite Committee or through some other method. I requested the Prime Minister and the Government now to provide the working capital. That is the most immediate thing. The other things can be reviewed or taken up after consulting the various parties either through the BIFR or through Consultative Committees. Madam, through you, I appeal to the Government to come forward to provide some working capital pending finanlisation of the steps to revive the I. D. P. L.

Thank you very much, Madam.

DR. NARREDDY THULASI REDDY (Andhra Pradesh): Madam, I associate myself with Mr. Giri Prasad.

SHRI SUNIL BASU RAY (West Bengal): Madam, I also associate myself with him.

Injustice in allocation of essential comodities to Gujarat

SHRI GOPALSINH G. SOLANKI (Gujarat): Thank you, Madam. Through this special mention, I want to raise the issue of injustice in the allocation of foodgrains like wheat, rice and sugar and edible oil and kerosene to the State of Gujarat.

Madam, the State of Gujarat requires about one lakh metric tons of wheat and 43,000 metric tons of rice per month to cope with the increasing demand. So far as edible oil is concerned, about 8000 metric tons per month, which means about 96,000 metric tons per year, is the demand of the State. Requests for these quantities were sent during the year 1991. But, as against these figures, the total supply made in November 1991 and January and January, February, April, May and June 1992, as regards edible oils, was 1500 metric tons per month. Madam, the Central Government has permitted the Government of Gujarat to import palmolein oil 110 per cent customs duty. This is much and the State Government requested for its reduction to 40 cent. But nothing is heard from Central Government so far.

In the case of sugar, the allotmen the State is made on the basis of population as on 1-10-1986 with per cent increase. The Governmen Gujarat has requested often to incr the quota according to the Census 1991. Even in the case of keros the quota fixed is very small. It been reduced from April 1991. Government of Gujarat has reque the Central Government to increase also.

Madam, I request the Central Gov ment, through you, to consider the quests of the Government of Gujarat to enhance the quota in respect of the commodities as required by the S Government.

Thank you.

Need to celebrate "Ganesh Ut Centenary

श्री प्रमोद महाजन (महाराष्ट्र) उपसभाध्यक्ष महोदया, अंग्रेजी साम्रज वाद के विरोध में लड़ी गई लम्बी लड़ में हमारे राष्ट्रीय नेताओं ने अपनी अस मान्य प्रतिभा से जनता को संगठित क की अनेकानेक पद्धतियां अपनाई थीं।

लोकमान्य बाल गंगाधर तिलक उन असामान्य प्रतिभाशाली राष्ट्र नेताओं में से एक थे। उन्होंने जब जीव में देखा कि गणेश जी, जो बुद्धि के देव माने जाते हैं, गणेश चतुर्थी से आन चतुर्थी से अनन्त चतुर्थी तक हर व घर-घर में पूजे जाते हैं, तब उन्हें इसी को अंग्रेजों के विरोध में लड़ी ज वाली लड़ाई का शस्त्र बनाने का निण किया और घर-घर का व्यक्तिगत गण पूजन उन्होंने सार्वजनिक गणेश उत्सव रूप में समाज में मान्य किया और सार्वजनिक गणेश उत्सव ने स्वतंत्रता लड़ाई में सामान्य व्यक्ति को अंग्रेजों खिलाफ एकत्रित होने के लिए और ल

के लिए एक महत्वपूर्ण भूमिका निभाई, बहुत बड़ा सहभाग दिया।

इस वर्ष लोकमान्य बाल गंगाधर तिलक द्वारा प्रारंभ किये गये सार्वजनिक गणेश उत्सव के सौ वर्ष पूरे हो रहे हैं और सार्वजनिक गणेश उत्सव का शताब्दी महोत्सव मनाया जा रहा है। क्योंकि सार्वजनिक गणेशोत्सव—यह कोई धार्मिक उत्सव नहीं रहा, एक राष्ट्रीय उत्सव बन चुका, क्योंकि यह राष्ट्रीय स्वतंत्रता आंदोलन का भी एक मार्ग था, मेरा आग्रह है कि केन्द्र सरकार इस सार्वजनिक गणेश महोत्सव के शताब्दी महोत्सव के रूप में लेने का प्रयास करे और इस दृष्टि से यह सार्वजनिक गणेश उत्सव का शताब्दी महोत्सव जो 31 अगस्त से प्रारंभ होगा, उसके पूर्व मेरा यह आग्रह है कि डाक और तार विभाग इस सार्वजनिक गणेश उत्सव के शताब्दी महोत्सव की समृति में एक डाक-टिकट जारी करके इसका आदर करे तथा दूरदर्शन और आकाशवाणी पर गणेश की स्थापना और विशेषत: मुंबई और पुणे में होने वाले विसर्जन के कार्यक्रम का सीधा प्रसारण कर जन-जन तक इसे पहुंचाने का प्रयास करे। उसके साथ-साथ ही लोकमान्य तिलक की सार्वजनिक गणेश उत्सव की जो कल्पना है, वह कल्पना उसमें आई हुई विकृतियां, लाए जाने वाले सुधार, इसके संबंध में विचार-गोष्ठियां आयोजित करके फिर एक बार इस सार्वजनिक गणेश उत्सव जो अंग्रेजों के खिलाफ लड़ाई में एक शस्त्र था उसके संबंध में नई पीढ़ी को फिर से प्रेरणा मिले, इस प्रकार के कार्यक्रम भी आयोजित करें।

मैं आपके माध्यम से, सदन के माध्यम से सभी सामाजिक कार्यकर्ताओं से अपील करना चाहता हूं कि इस सार्वजनिक गणेश उत्सव को फिर से एक बार राष्ट्रीयता, एकात्मता, अखंडता की लड़ाई इस प्रकार का रूप देने का सभी प्रयास करें।

बहुत-बहुत धन्यवाद।

श्री विष्णु कांत शास्त्री (उत्तर प्रदेश): माननीया उपसभाध्यक्ष महोदया, यह इतना महत्वपूर्ण विषय उठाया गया है कि इसका सार्वजनिक रूप से सब दृष्टियों से समर्थन होना चाहिए यह एक राष्ट्रीय प्रश्न है और लोकमान्य बाल गंगाधर तिलक की पावन स्मृति के साथ युक्त है। मेरा यह विश्वास है कि सभी पक्षों के हमारे बंधु इसका समर्थन करेंगे और केन्द्रीय सरकार इसके संबंध में कोई अत्यन्त उपयोगी योजना स्वीकृत करेगी।

SHRI N. E. BALARAM (Kerala): Madam, I associate myself with that issue because Bal Gangadhar Tilak was the topmost leader who suggested and tried to form a Social Democratic Party in India with the intention that to save the common people in the country, the other political organisations are not enough. During his attempt to organise a party—he was not able to finalise it—he had written a series of articles suggesting the idea of a Social Democratic Party in India. So when we are going to commemorate his centenary, I think it should be remembered by all of us.

श्री विठ्ठलराव माधवराव जाधव (महाराष्ट्र): उपसभाध्यक्ष महोदया, मान्यवर मेरे मित्र श्री प्रमोद महाजनजी ने जो विशेष उल्लेख उठाया कि बाल गंगाधर तिलक ने 100 साल पहले गणेश उत्सव पूना में शुरू करके भारतीय जनता को आजादी की एक प्रेरणा दी थी, यह उत्सव 100 वर्ष पूरे करने जा रहा है और उन्होंने जो भावना इस सदन में व्यक्त की है उससे मैं पूरी तरह से सहमत हूं और यह एक बहुत बड़ा राष्ट्रीय काम होगा जिससे जो हमारी भावी पीढ़ी देखेगी कि यह गणेश उत्सव क्या होता है सारे देश में और उनको एक नई राष्ट्र प्रेम की जागृति आएगी। इस दृष्टि से यह जो गणेश उत्सव का कार्यक्रम होने जा रहा है सारे देश में टी०वी० के माध्यम से कवर किया जाए और सारे देश में दिखाया जाए, मैं इससे सहमत हूं।

श्रीमती कमला सिन्हा (बिहार): महोदया, मैं अपने दल की ओर से इसके साथ अपने को एसोसिएट करती हूं।

[श्रीमती कमला सिन्हा]

यह काम होना चाहिए। बाल गंगाधर तिलक हमारे देश के एक महान नेता थे।

डा० अबरार अहमद (राजस्थान): महोदया, मैं भी अपने आपको इससे पूरी तरह से सम्बद्ध करता हूं।

श्री सत्य प्रकाश मालवीय (उत्तर प्रदेश): स्वराज्य हमारा जन्मसिद्ध अधिकार है, इसको ले करके रहेंगे, इसके प्रवर्तक लोकमान्य बाल गंगाधर तिलक थे और बहुत ही सामयिक श्री प्रमोद महाजन का यह प्रस्ताव है। सारा सदन इससे संबद्ध करता और मैं भी उससे अपने आपको सम्बद्ध करता हूं।

Massacre or B.S.F. and police officers by the N.S.C.N. in Assam

SHRI G. G. SWELL (Meghalaya): Madam Vice-Chairman, you yourself have read in this morning's papers that at a place called Mahor in North Kachhar hills in Assam, there was an engagement between the militant activists of the National Socialist Council of Nagaland and our security forces in which fifteen of our BSF jawans were killed, one police officer of the Assam Government was killed, many others were injured and it is said that a number of our BSF personnel were taken captives. Now, there is some discrepancy. Doordarshan this morning said that seven BSF personnel were killed but in all the papers, the number of BSF personnel killed has been shown as fifteen. We would like to know what is the actual position No. 2 . I would like to say that this is the third serious engagement within the last two months and more. Just in June, ten of our Gorakha servicemen were killed, three officers were killed by the NSCN. After that, there was another engagement between the NSCN and our security forces. And this is the third engagement within a period of last two months and a half. This is the first time... (*Interruptions*). ..I think, hon. Minister of State for Home Affairs, it is for you if you could kindly listen to me. It is for you only. The subject relates to your Department. This is the first time... (*Interruptions*)...

SHRIMATI KAMLA SINHA (Bihar): There is no Minister.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): There are two Ministers of State.

AN HON. MEMBER: Where are they sitting?

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): They are just listening.

SHRI SATYA PRAKASH MALAVIYA (Uttar Pradesh): They are not visible because they are not in their seats.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): Please go ahead, Mr. Swell. Please go ahead.

SHRI G. G. SWELL: I am going ahead if I am allowed to go ahead.

I was posing a question. Your Doordarshan said, "Seven BSF persons were killed." The newspapers say, "fifteen BSF personnel were killed." The police officers of the Assam Government where killed. Many police personnel were taken captive. What are you goinp to say about it?

No 2. This is for the first time that this sort of engagement has taken place within Assam, not in Nagaland or in Manipur. And in Assam... (*Interruptions*)... Madam, I was disturbed. I could not even put my points.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): You have to be very brief.

SHRI G. C. SWELL: In Assam even the ULFA leaders have come back to Assam or are tryng to re-group the third thing I would like to say is there is a marked difference, a qualitative difference. In all the terrorist activities in Kashmir or in Punjab or in Pilibhit the civilians were at the receiving and, but in all these engagements in the